

**Re-emerging of Polio cases**

\*1740. SHRI P.L. PUNIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that India has been declared a Polio free nation, if so, when and the details thereof; and

(b) whether it is also a fact that the cases of Polio are constantly emerging even after the country having been declared Polio-free, if so, the number of cases and the State-wise details of the last three years?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) India along with ten countries of World Health Organisation (WHO) South East Asia Region has been certified Polio free by the Regional Polio Certification Commission on the 27th March 2014.

(b) No polio case due to wild poliovirus has been detected so far after the country is declared polio free.

**Delay in medical re-imburements to CGHS beneficiaries**

1741. SHRI DILIP KUMAR TIRKEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that CGHS beneficiaries are facing a lot of difficulties because of undue delay in medical reimbursements;

(b) whether it is also a fact that senior citizens among the CGHS beneficiaries are particularly facing acute hardships as their claims are pending for months together;

(c) whether the concerned officials do not entertain any email or respond to any phone calls in this regard; and

(d) if so, what action is being taken by the Ministry to streamline this process?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) There is no undue delay in processing of Medical Reimbursement Claims (MRC) of CGHS pensioner beneficiaries when the documents are complete and no special approval of experts/relaxation of rules is involved. MRCs of serving employees are reimbursed by their respective department.

(c) Queries of beneficiaries are responded to regularly.

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†Original notice of the question was received in Hindi.

- (d) Following steps have been taken to streamline the process of reimbursement:
- I. Procedure for clearing the MRCs of pensioners has been computerized.
  - II. Acknowledgment of receiving bills is given on the spot.
  - III. Bills are normally cleared within 30-45 days and amount is deposited directly to their Bank Account. Bills pending for more than 30 days are displayed on the CGHS website.

**Regular supply of Unani Medicines for CGHS Dispensaries**

1742. SHRI GULAM RASOOL BALLYAWI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that regular tenders are not being invited in CGHS Unani System for supply of medicines;
- (b) if so, since when and the reasons therefor;
- (c) whether it is a fact that Unani System in CGHS is being neglected; and
- (d) the steps being taken to ensure regular supply/availability of Unani medicines?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Unani medicines are procured through tender and the last tender was floated in 2012 which expired on 31.12.2014. Presently, medicines are procured through Indian Medicine Pharmaceuticals Corporation Limited (IMPCL) and Authorised Local Chemists.

- (b) E-tender process has already been initiated to procure Unani Medicines.
- (c) No
- (d) Following steps have been taken to ensure regular supply/availability of Unani medicines:-
  - (i) The Unani medicines manufactured by the Indian Medicine Pharmaceuticals Corporation Limited (A Government of India enterprise) are procured directly with the rates fixed by the Cost and Accounts Division of Ministry of Finance.
  - (ii) The medicines which are not manufactured by IMPCL are procured through open tender.